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*The question was put and the motion was adopted.*

SHRIMATI MAUSAM B NOOR: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): The Constitution (Amendment) Bill, 2024 (amendment of article 368). Shrimati Mausam B Noor.

**The Constitution (Amendment) Bill, 2024 (Amendment of Article 368)**

SHRIMATI MAUSAM B NOOR (West Bengal): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRIMATI MAUSAM B NOOR: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): The Asha Workers (Regularization of Service and Other Benefits) Bill, 2024. Dr. Ashok Kumar Mittal.

**The Asha Workers (Regularization of Service and Other Benefits) bill, 2024**

DR. ASHOK KUMAR MITTAL (Punjab): Sir, I move for leave to introduce a Bill to provide for regularization of the services of ASHA workers by giving them the status of a permanent employee of the Government and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. ASHOK KUMAR MITTAL: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKRAMJIT SINGH SAHNEY): The Constitution (Amendment) Bill, 2024 (insertion of new article 21-B and amendment of the Seventh Schedule). Dr. Ashok Kumar Mittal.